

NATIONAL LOK ADALAT

13th day of July, 2019

BENCH NO. – I

**COURT ROOM NO. 32
CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Debi Prosad Dey (Retired)
Sri Pradip Kumar Roy, Learned Advocate**

| Sl. No. | Case No. | Name of The Parties |
|----------------|------------------|---|
| 1. | FMA 274/2019 | The National Insurance Co. Ltd. Vs . Rita Sarkar & Ors. |
| 2 | FMA 339/2013 | Madhabi Ghoswami & Anr. Vs Reliance General Insurance Co. Ltd. & Anr. |
| 3. | FMAT 355/2013 | Kosik Mukherjee Vs The National Insurance Co. Ltd. & Anr. |
| 4. | FMAT 372/2016 | Jahanara Mallick & Ors. Vs Reliance General Insurance Co. Ltd. & Anr. |
| 5. | FMAT 494/2018 | Sadheswari Das Vs. The National Insurance Co. & Anr. |
| 6. | FMAT 725/2018 | Putul Ruidas Vs. The National Insurance Co. Ltd. & Anr. |
| 7. | FMAT 16/2018 | Jitu Mahanta & ors. Vs. The Choramandalam MS General Insurance Co. Ltd. & Anr. |
| 8. | FMAT 156/2018 | Minor Rajbir Ghosh & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & anr. |
| 9. | FMAT 152/2018 | Bankim Mudi & ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr. |
| 10. | FMAT 673/2018 | Mithu Karmakar & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Ors. |
| 11. | FMAT 811/2018 | Saraswati Maji @ Saraswati Majhi & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Ors. |
| 12. | FMAT 1159/2016 | Khayrunnisa Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr. |
| 13. | WP 19792(w)/2006 | Munna Hasin Vs. CESC Ltd. & Ors. |
| 14. | WP 22872(w)/2006 | Aurangzeb Elahi Vs. CESC & Ors. |
| 15. | WP 18699(w)/2003 | M/s. Banik Rubber Industries Vs. State of West Bengal & Ors. |
| 16. | WP 14751(w)/2007 | Darjeeling Dooars Plantation (Tea) Ltd. Vs. The zonal Manager, Siliguri (D-Zone), WBSEB & Ors. |
| 17. | WP 15296(w)/2009 | Bhabani Ispat Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors. |
| 18. | WP 15967(w)/2003 | M/s. Sriram Rice Mill & Anr. Vs. WBSEB & Ors. |
| 19. | WP 15886(w)/2006 | Jupiter Rubber Pvt. Ltd. & Anr. Vs. State of West Bengal & Ors. |
| 20. | WP 17547(w)/2002 | Radharani Rice Mill Vs. WBSEDCL & Ors. |
| 21. | WP 14945(w)/2009 | Neelam Roller Flour Mills Pvt. Ltd. & Anr. Vs. Chief Inspector of Factories, Directorate of Factories , Govt. of West Bengal & Ors. |
| 22. | WP 17876(w)/2009 | Vinod Kumar Marothi Vs. WBSEDCL & Ors. |
| 23. | WP 16177(w)/2009 | Dih Badpur Cold Storage Pvt. Ltd. & Anr. Vs. WBSEB & Ors. |
| 24. | WP 6445(w)/2017 | M/s. Fabulous Commercial Pvt Limited & Anr. Vs WBSEDCL & Ors. |
| 25. | WP 15988(w)/2016 | Md. Hasmat Ali & Ors. Vs. Government of West Bengal & Ors. |
| 26. | WP 7601(w)/2016 | Md. Safikul Islam & Ors. Vs WBSEDCL & Ors. |
| 27. | WP 3245(w)/2014 | Md. Sirazuddin Vs CESC Ltd. & Ors. |

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| 28. | WP 3244(w)/2014 | Md. Kamaruddin Vs CESC Ltd. & Ors. |
| 29. | WP 11091(w)/2010 | Vishnu Ice Manufacturing Compant & Anr. Vs The State of West Bengal & Ors. |
| 30. | WP 9499(w)/2010 | Amarnath Cold Storage (P) Ltd. Vs WBSEDCL & Ors. |
| 31. | WP 1357(w)/2010 | Hotel Basantpriya Vs The State of West Bengal & Ors. |
| 32. | WP 21399(w)/2008 | M/s Satpalsa Ice & Cold Storage (Pvt) Ltd. & Anr. Vs WBSEDCL & Ors. |
| 33. | WP 20400(w)/2007 | Salim Beg Vs Chairman cum Managing Director of WBSEDCL & Ors. |
| 34. | WP 18082(w)/2007 | City Cement Private Ltd. & Anr. Vs State of West Bengal & Ors. |
| 35. | WP 12325(w)/2004 | M/s Kunj Bihari Gold Leaf Industries (P) Ltd. & Anr. Vs State of West Bengal & Ors. |
| 36. | WP 11821(w)/2006 | Bimal Das Vs CESC Ltd. & Ors. |
| 37. | WP 18880(w)/1998 | MS Ashirbad Steel & Industrial Ltd. Vs State of West Bengal & Ors. |
| 38. | CO 19352(w)/1996 | M/s Teesta Agro Industries Limited Vs WBSEB & Ors. |
| 39. | CP 159/2011 | M/s Dunlop India Ltd. Vs SBI Global Factors Ltd. |
| 40. | CA 347/2013 CP 233/2008 | Dunlop India Limited Vs. Falco Tyres Limited |
| 41. | FA 181-194/2003 | State of West Bengal Vs. Smt. Indrani Roy |